

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 146 of 2012

Dated : 15th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Chhattisgarh Mini Steel Plant Association **...Appellant(s)**

Versus

Chhattisgarh State Electricity Regulatory Commission
..Respondent(s)

Counsel for the Appellant(s): Ms. Sugandha Somani

Counsel for the Respondent(s): Ms. Swapna Seshadri
Mr. Anand K. Ganesan, Adv.(for R-1)

ORDER

At the request of the learned counsel for all the parties, post
the matter for hearing on **30.04.2013**.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Pg/sm